

ITEM NO.2

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 43/2019

PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED & ANR.Petitioner(s)
VERSUS
UNION OF INDIA & ORS. Respondent(s)

WITH

W.P.(C) No. 99/2019 (X)
(With IA No. 16470/2019 - EX-PARTE STAY)

W.P.(C) No. 124/2019 (X)
(With IA No. 19568/2019 - EX-PARTE STAY)

W.P.(C) No. 121/2019 (X)
(With IA No. 19189/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 129/2019 (X)
(With IA No. 20888/2019 - EX-PARTE STAY and IA No. 34573/2019 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1486/2019 (XVII)
(With IA No. 22176/2019 - EX-PARTE STAY, IA No. 22179/2019 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.
71003/2019 - WITHDRAWAL OF CASE / APPLICATION)

W.P.(C) No. 130/2019 (X)
(With IA No. 84109/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No.
65755/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 21225/2019 - EX-
PARTE AD-INTERIM RELIEF, IA No. 84106/2019 -
INTERVENTION/IMPLEADMENT and IA No. 65754/2019 -
INTERVENTION/IMPLEADMENT)

W.P.(C) No. 135/2019 (X)
(With IA No. 22707/2019 - EX-PARTE STAY and IA No. 49256/2019 -
PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 201/2019 (X)
(With IA No. 30653/2019 - STAY APPLICATION)

W.P.(C) No. 147/2019 (X)
(With IA No. 77059/2019 - INTERVENTION/IMPLEADMENT and IA No.
23796/2019 - STAY APPLICATION)

W.P.(C) No. 193/2019 (X)
(With IA No. 29821/2019 - STAY APPLICATION)

W.P.(C) No. 43/2019 etc.

W.P.(C) No. 156/2019 (X)
(With IA No. 78571/2019 - INTERVENTION/IMPLEADMENT and IA No. 25152/2019 - STAY APPLICATION)

W.P.(C) No. 183/2019 (X)
(With IA No. 28512/2019 - EX-PARTE STAY)

W.P.(C) No. 166/2019 (X)
(With IA No. 26318/2019 - EX-PARTE STAY)

W.P.(C) No. 163/2019 (X)
(With IA No. 25961/2019 - EX-PARTE STAY)

W.P.(C) No. 194/2019 (X)
(With IA No. 29847/2019 - EX-PARTE STAY and IA No. 106588/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 176/2019 (X)
(With IA No. 27792/2019 - EX-PARTE AD-INTERIM RELIEF and IA No. 93851/2019 - INTERVENTION APPLICATION)

W.P.(C) No. 205/2019 (X)
(With IA No. 31091/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 173/2019 (X)
(With IA No. 89122/2019 - DISMISSING THE CASE and IA No. 26790/2019 - EX-PARTE STAY)

W.P.(C) No. 189/2019 (X)
(With IA No. 29399/2019 - EX-PARTE STAY)

W.P.(C) No. 188/2019 (X)
(With IA No. 29282/2019 - EX-PARTE STAY)

W.P.(C) No. 185/2019 (X)
(With IA No. 28993/2019 - STAY APPLICATION)

W.P.(C) No. 177/2019 (X)
(With IA No. 28053/2019 - STAY APPLICATION)

W.P.(C) No. 214/2019 (X)
(With IA No. 32335/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 303/2019 (X)
(With IA No. 41086/2019 - EX-PARTE STAY)

W.P.(C) No. 195/2019 (X)
(With IA No. 29861/2019 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 197/2019 (X)
(With IA No. 30499/2019 - EX-PARTE STAY)

W.P.(C) No. 43/2019 etc.

W.P.(C) No. 196/2019 (X)
(With IA No. 29873/2019 - CLARIFICATION/DIRECTION and IA No. 29872/2019 - STAY APPLICATION)

W.P.(C) No. 243/2019 (X)
(With IA No. 34642/2019 - STAY APPLICATION)

W.P.(C) No. 198/2019 (X)
(With IA No. 30191/2019 - STAY APPLICATION)

W.P.(C) No. 199/2019 (X)
(With IA No. 30507/2019 - EX-PARTE AD-INTERIM RELIEF and IA No. 109853/2019 - INTERVENTION APPLICATION)

W.P.(C) No. 200/2019 (X)
(With IA No. 30595/2019 - STAY APPLICATION)

W.P.(C) No. 309/2019 (X)
(With IA No. 41618/2019 - EX-PARTE STAY)

W.P.(C) No. 217/2019 (X)
(With IA No. 32786/2019 - EX-PARTE STAY)

W.P.(C) No. 230/2019 (X)
(With IA No. 57845/2019 - CLARIFICATION/DIRECTION, IA No. 57843/2019 - INTERVENTION/IMPLEADMENT and IA No. 33874/2019 - STAY APPLICATION)

W.P.(C) No. 304/2019 (X)
(With IA No. 41219/2019 - EX-PARTE STAY)

W.P.(C) No. 258/2019 (X)
(With IA No. 36864/2019 - EX-PARTE STAY)

W.P.(C) No. 221/2019 (X)
(With IA No. 33349/2019 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 229/2019 (X)
(With IA No. 33873/2019 - GRANT OF INTERIM RELIEF and IA No. 76509/2019 - VACATING STAY)

W.P.(C) No. 241/2019 (X)
(With IA No. 34620/2019 - EX-PARTE AD-INTERIM RELIEF and IA No. 76474/2019 - VACATING STAY)

W.P.(C) No. 293/2019 (X)
(With IA No. 40244/2019 - STAY APPLICATION)

W.P.(C) No. 310/2019 (X)
(With IA No. 41831/2019 - GRANT OF INTERIM RELIEF and IA No.

W.P.(C) No. 43/2019 etc.

105406/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 242/2019 (X)
(With IA No. 59556/2019 - CLARIFICATION/DIRECTION and IA No. 34638/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 280/2019 (X)
(With IA No. 39164/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 261/2019 (X)
(With IA No. 36990/2019 - EX-PARTE STAY)

W.P.(C) No. 263/2019 (X)
(With IA No. 37273/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 272/2019 (X)
(With IA No. 38419/2019 - STAY APPLICATION)

W.P.(C) No. 362/2019 (X)
(With IA No. 48184/2019 - STAY APPLICATION)

W.P.(C) No. 358/2019 (X)
(With IA No. 47580/2019 - EX-PARTE STAY)

W.P.(C) No. 281/2019 (X)
(With IA No. 39210/2019 - EX-PARTE STAY)

W.P.(C) No. 277/2019 (X)
(With IA No. 39108/2019 - STAY APPLICATION)

W.P.(C) No. 311/2019 (X)
(With IA No. 42090/2019 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 279/2019 (X)
(With IA No. 39119/2019 - EX-PARTE STAY)

W.P.(C) No. 283/2019 (X)
(With IA No. 56981/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT and IA No. 39243/2019 - EX-PARTE STAY)

W.P.(C) No. 366/2019 (X)
(With IA No. 49064/2019 - EX-PARTE STAY)

W.P.(C) No. 287/2019 (X)
(With IA No. 59519/2019 - CLARIFICATION/DIRECTION, IA No. 59514/2019 - INTERVENTION/IMPLEADMENT and IA No. 39744/2019 - STAY APPLICATION)

W.P.(C) No. 284/2019 (X)
(With IA No. 39403/2019 - STAY APPLICATION)

W.P.(C) No. 43/2019 etc.

W.P.(C) No. 312/2019 (X)
(With IA No. 42161/2019 - STAY APPLICATION and IA No. 70123/2019 - VACATING STAY)

W.P.(C) No. 294/2019 (X)
(With IA No. 40341/2019 - STAY APPLICATION)

Diary No(s). 8561/2019 (X)
(With IA No. 73655/2019 - CONDONATION OF DELAY IN REFILEING and IA No. 73657/2019 - STAY APPLICATION)

W.P.(C) No. 320/2019 (X)
(With IA No. 42656/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 321/2019 (X)
(With IA No. 42689/2019 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 319/2019 (X)
(With IA No. 42605/2019 - EX-PARTE STAY)

W.P.(C) No. 386/2019 (X)
(With IA No. 51556/2019 - EXEMPTION FROM FILING O.T., IA No. 51555/2019 - STAY APPLICATION and IA No. 64636/2019 - VACATING STAY)

W.P.(C) No. 396/2019 (X)
(With IA No. 52394/2019 - EXEMPTION FROM FILING O.T. and IA No. 52393/2019 - STAY APPLICATION)

W.P.(C) No. 345/2019 (X)
(With IA No. 45159/2019 - STAY APPLICATION)

W.P.(C) No. 328/2019 (X)
(With IA No. 43432/2019 - EX-PARTE STAY)

W.P.(C) No. 347/2019 (X)
(With IA No. 45257/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 344/2019 (X)
(With IA No. 83286/2019 - INTERVENTION/IMPLEADMENT and IA No. 45092/2019 - STAY APPLICATION)

W.P.(C) No. 369/2019 (X)
(With IA No. 49225/2019 - STAY APPLICATION)

W.P.(C) No. 916/2019 (X)
(With IA No. 96692/2019 - EX-PARTE STAY)

W.P.(C) No. 350/2019 (X)
(With IA No. 45947/2019 - STAY APPLICATION)

W.P.(C) No. 43/2019 etc.

W.P.(C) No. 353/2019 (X)
(With IA No. 46474/2019 - EX-PARTE STAY)

W.P.(C) No. 355/2019 (X)
(With IA No. 47182/2019 - STAY APPLICATION)

W.P.(C) No. 361/2019 (X)
(With IA No. 47796/2019 - STAY APPLICATION)

W.P.(C) No. 354/2019 (X)
(With IA No. 47082/2019 - EX-PARTE STAY)

W.P.(C) No. 402/2019 (X)
(With IA No. 53246/2019 - EX-PARTE STAY)

W.P.(C) No. 412/2019 (X)
(With IA No. 54094/2019 - STAY APPLICATION)

W.P.(C) No. 357/2019 (X)
(With IA No. 47548/2019 - GRANT OF INTERIM RELIEF, IA No. 73462/2019 - INTERVENTION/IMPLEADMENT and IA No. 51622/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 411/2019 (X)
(With IA No. 53964/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 505/2019 (X)
(With IA No. 64027/2019 - EX-PARTE STAY)

W.P.(C) No. 374/2019 (X)
(With IA No. 49856/2019 - EX-PARTE STAY)

W.P.(C) No. 475/2019 (X)
(With IA No. 60593/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 66571/2019 - CLARIFICATION/DIRECTION and IA No. 97626/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 377/2019 (X)
(With IA No. 50061/2019 - EX-PARTE STAY)

W.P.(C) No. 389/2019 (X)
(With IA No. 51573/2019 - EX-PARTE STAY and IA No. 60718/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 829/2019 (X)
(With IA No. 77301/2019 - EX-PARTE STAY and IA No. 89938/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 640/2019 (X)
(With IA No. 70871/2019 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 454/2019 (X)

W.P.(C) No. 43/2019 etc.

(With IA No. 58627/2019 - EX-PARTE STAY)

W.P.(C) No. 409/2019 (X)

(With IA No. 53724/2019 - EX-PARTE STAY)

W.P.(C) No. 398/2019 (X)

(With IA No. 52855/2019 - EX-PARTE STAY)

W.P.(C) No. 407/2019 (X)

(With IA No. 53696/2019 - EX-PARTE STAY)

W.P.(C) No. 441/2019 (X)

(With IA No. 57311/2019 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 426/2019 (X)

(With IA No. 55505/2019 - STAY APPLICATION)

W.P.(C) No. 410/2019 (X)

(With IA No. 53765/2019 - EX-PARTE STAY)

W.P.(C) No. 418/2019 (X)

(With IA No. 54546/2019 - STAY APPLICATION)

W.P.(C) No. 485/2019 (X)

(With IA No. 61463/2019 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 425/2019 (X)

(With IA No. 55467/2019 - EX-PARTE STAY)

W.P.(C) No. 535/2019 (X)

(With IA No. 66611/2019 - STAY APPLICATION)

W.P.(C) No. 437/2019 (X)

(With IA No. 56758/2019 - EX-PARTE STAY, IA No. 56762/2019 - EXEMPTION FROM FILING O.T. and IA No. 78539/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 438/2019 (X)

(With IA No. 103004/2019 - CLARIFICATION/DIRECTION, IA No. 103005/2019 - INTERVENTION/IMPLEADMENT, IA No. 56968/2019 - STAY APPLICATION and IA No. 74534/2019 - VACATING STAY)

W.P.(C) No. 442/2019 (X)

(With IA No. 77807/2019 - CLARIFICATION/DIRECTION, IA No. 77797/2019 - MODIFICATION and IA No. 57331/2019 - STAY APPLICATION)

W.P.(C) No. 468/2019 (X)

(With IA No. 59601/2019 - STAY APPLICATION)

W.P.(C) No. 491/2019 (X)

(With IA No. 61930/2019 - EX-PARTE STAY)

W.P.(C) No. 43/2019 etc.

W.P.(C) No. 566/2019 (X)
(With IA No. 70738/2019 - EX-PARTE STAY, IA No. 77980/2019 - EXEMPTION FROM FILING O.T. and IA No. 77979/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 457/2019 (X)
(With IA No. 58703/2019 - STAY APPLICATION)

W.P.(C) No. 614/2019 (X)
(With IA No. 74748/2019 - EX-PARTE STAY)

W.P.(C) No. 544/2019 (X)
(With IA No. 67931/2019 - EX-PARTE STAY)

W.P.(C) No. 483/2019 (X)
(With IA No. 61364/2019 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 669/2019 (X)
(With IA No. 79456/2019 - STAY APPLICATION)

W.P.(C) No. 529/2019 (X)
(With IA No. 66164/2019 - EX-PARTE STAY)

W.P.(C) No. 492/2019 (X)
(With IA No. 62153/2019 - STAY APPLICATION)

W.P.(C) No. 532/2019 (X)
(With IA No. 66343/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 540/2019 (X)
(With IA No. 67600/2019 - STAY APPLICATION)

W.P.(C) No. 522/2019 (X)
(With IA No. 65329/2019 - EX-PARTE STAY, IA No. 77601/2019 - INTERVENTION/IMPLEADMENT and IA No. 77620/2019 - STAY APPLICATION)

W.P.(C) No. 503/2019 (X)
(With IA No. 63707/2019 - EX-PARTE STAY)

W.P.(C) No. 506/2019 (X)
(With IA No. 102514/2019 - AMENDMENT OF THE PETITION and IA No. 64045/2019 - STAY APPLICATION)

W.P.(C) No. 513/2019 (X)
(With IA No. 73471/2019 - CLARIFICATION/DIRECTION and IA No. 64520/2019 - STAY APPLICATION)

W.P.(C) No. 530/2019 (X)
(With IA No. 66241/2019 - STAY APPLICATION)

W.P.(C) No. 43/2019 etc.

W.P.(C) No. 555/2019 (X)
(With IA No. 69330/2019 - EX-PARTE STAY)

W.P.(C) No. 634/2019 (X)
(With IA No. 76145/2019 - STAY APPLICATION)

W.P.(C) No. 580/2019 (X)
(With IA No. 71862/2019 - EX-PARTE STAY)

W.P.(C) No. 587/2019 (X)
(With IA No. 72585/2019 - STAY APPLICATION)

W.P.(C) No. 682/2019 (X)
(With IA No. 81065/2019 - STAY APPLICATION)

W.P.(C) No. 585/2019 (X)
(With IA No. 79978/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 91307/2019 - CLARIFICATION/DIRECTION, IA No. 72430/2019 - EX-PARTE STAY, IA No. 91306/2019 - INTERVENTION/IMPLEADMENT and IA No. 79971/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 613/2019 (X)
(With IA No. 74726/2019 - STAY APPLICATION)

W.P.(C) No. 571/2019 (X)
(With IA No. 71068/2019 - STAY APPLICATION)

W.P.(C) No. 578/2019 (X)
(With IA No. 71660/2019 - EX-PARTE STAY)

W.P.(C) No. 600/2019 (X)
(With IA No. 73821/2019 - STAY APPLICATION)

W.P.(C) No. 589/2019 (X)
(With IA No. 72816/2019 - EX-PARTE STAY)

W.P.(C) No. 610/2019 (X)
(With IA No. 74266/2019 - EX-PARTE STAY)

W.P.(C) No. 648/2019 (X)
(With IA No. 77070/2019 - EX-PARTE STAY)

W.P.(C) No. 673/2019 (X)
(With IA No. 79524/2019 - EX-PARTE STAY)

W.P.(C) No. 629/2019 (X)
(With IA No. 75871/2019 - EX-PARTE STAY)

W.P.(C) No. 638/2019 (X)
(FOR ADMISSION)

W.P.(C) No. 43/2019 etc.

W.P.(C) No. 597/2019 (X)
(With IA No. 73797/2019 - EX-PARTE STAY)

W.P.(C) No. 636/2019 (X)
(With IA No. 76244/2019 - EX-PARTE STAY)

W.P.(C) No. 632/2019 (X)
(With IA No. 75901/2019 - STAY APPLICATION)

W.P.(C) No. 642/2019 (X)
(With IA No. 76589/2019 - EXEMPTION FROM FILING O.T. and IA No. 76584/2019 - STAY APPLICATION)

W.P.(C) No. 644/2019 (X)
(With IA No. 76714/2019 - STAY APPLICATION)

W.P.(C) No. 655/2019 (X)
(With IA No. 77686/2019 - EX-PARTE STAY)

W.P.(C) No. 643/2019 (X)
(With IA No. 76685/2019 - EX-PARTE STAY)

W.P.(C) No. 668/2019 (X)
(With IA No. 79080/2019 - STAY APPLICATION)

W.P.(C) No. 671/2019 (X)
(With IA No. 79479/2019 - STAY APPLICATION)

W.P.(C) No. 678/2019 (X)
(With IA No. 80442/2019 - STAY APPLICATION)

W.P.(C) No. 702/2019 (X)
(With IA No. 83747/2019 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 704/2019 (X)
(With IA No. 84073/2019 - EX-PARTE STAY)

W.P.(C) No. 694/2019 (X)
(With IA No. 83153/2019 - EX-PARTE STAY)

W.P.(C) No. 822/2019 (X)
(With IA No. 93116/2019 - STAY APPLICATION)

W.P.(C) No. 807/2019 (X)
(With IA No. 91975/2019 - STAY APPLICATION)

W.P.(C) No. 713/2019 (X)
(With IA No. 85066/2019 - STAY APPLICATION)

W.P.(C) No. 714/2019 (X)
(With IA No.85226/2019-STAY APPLICATION)

W.P.(C) No. 43/2019 etc.

W.P.(C) No. 824/2019 (X)
(With IA No. 93465/2019 - EX-PARTE STAY)

W.P.(C) No. 739/2019 (X)
(With IA No. 87351/2019 - EX-PARTE STAY and IA No. 88295/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 745/2019 (X)
(With IA No. 88030/2019 - STAY APPLICATION)

W.P.(C) No. 806/2019 (X)
(With IA No. 91906/2019 - STAY APPLICATION)

W.P.(C) No. 846/2019 (X)
(With IA No. 97016/2019 - STAY APPLICATION)

W.P.(C) No. 904/2019 (X)
(With IA No. 102886/2019 - STAY APPLICATION)

W.P.(C) No. 800/2019 (X)
(With IA No. 91356/2019 - STAY APPLICATION)

W.P.(C) No. 808/2019 (X)
(With IA No. 92017/2019 - STAY APPLICATION)

W.P.(C) No. 805/2019 (X)
(With IA No. 91896/2019 - STAY APPLICATION)

W.P.(C) No. 821/2019 (X)
(With IA No. 109435/2019 - INTERVENTION/IMPLEADMENT and IA No. 93038/2019 - STAY APPLICATION)

W.P.(C) No. 831/2019 (X)
(With IA No. 94765/2019 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 850/2019 (X)
(With IA No. 97245/2019 - EX-PARTE STAY and IA No. 97246/2019 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 830/2019 (X)
(With IA No. 94678/2019 - STAY APPLICATION)

W.P.(C) No. 858/2019 (X)
(With IA No. 97942/2019 - STAY APPLICATION)

W.P.(C) No. 840/2019 (X)
(With IA No. 95959/2019 - EXEMPTION FROM FILING O.T. and IA No. 95958/2019 - STAY APPLICATION)

W.P.(C) No. 877/2019 (X)

W.P.(C) No. 43/2019 etc.

(With IA No. 100488/2019 - EX-PARTE STAY)

W.P.(C) No. 868/2019 (X)

(With IA No. 99002/2019 - EX-PARTE STAY)

W.P.(C) No. 855/2019 (X)

(With IA No. 97599/2019 - EX-PARTE STAY)

W.P.(C) No. 871/2019 (X)

(With IA No. 99457/2019 - EX-PARTE STAY)

W.P.(C) No. 927/2019 (X)

(FOR ADMISSION)

W.P.(C) No. 861/2019 (X)

(With IA No. 98480/2019 - EX-PARTE STAY)

W.P.(C) No. 860/2019 (X)

(With IA No. 98363/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 878/2019 (X)

(With IA No. 100692/2019 - STAY APPLICATION)

W.P.(C) No. 913/2019 (X)

(FOR ADMISSION and I.R. and IA No.104830/2019-STAY APPLICATION)

W.P.(C) No. 909/2019 (X)

(With IA No. 103935/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 911/2019 (X)

(With IA No. 104325/2019 - EX-PARTE STAY)

W.P.(C) No. 905/2019 (X)

(With IA No. 103169/2019 - STAY APPLICATION)

W.P.(C) No. 922/2019 (X)

(FOR ADMISSION and IA No.106108/2019-STAY APPLICATION)

W.P.(C) No. 919/2019 (X)

(FOR ADMISSION and IA No.105459/2019-EX-PARTE STAY)

W.P.(C) No. 950/2019

(FOR ADMISSION and IA No.109802/2019-EX-PARTE STAY)

Diary No(s). 19755/2019 (X)

(FOR ADMISSION and IA No.109597/2019-CONDONATION OF DELAY IN REFILING)

W.P.(C) No. 918/2019 (X)

(FOR ADMISSION and IA No.105326/2019-EX-PARTE STAY)

W.P.(C) No. 941/2019 (X)

W.P.(C) No. 43/2019 etc.

(FOR ADMISSION and IA No.108755/2019-EX-PARTE STAY)

Date : 31-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SURYA KANT

For Parties

Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Nikhil Nayyar, Sr. Adv.
Ms. Pritha Srikumar, AOR
Mr. Azeem Samuel, Adv.
Ms. Vasudha Sharma, Adv.
Ms. Neha Mathew, Adv.
Mr. Naveen Hegde, Adv.
Ms. Mansi Binjrajka, Adv.

Dr. Surender Singh Hooda, AOR

Ms. Pooja Dhar, AOR

Mr. M. R. Shamsad, AOR
Mr. Aditya Samaddar, Adv.
Ms. Sarah Haque, Adv.

Mr. Muneesh Malhotra, Adv.
Mr. Rajat Bhardwaj, AOR
Ms. Ankita M. Bhardwaj, Adv.
Mr. M. A. Anshari, Adv.
Mr. Gaurav Kumar, Adv.

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UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. Piyush Singh, Mr. Aditya Parolia, Mr. Salim Inamdar, Mr. Vikas Mehta, Mr. Shohit Chaudhary, Mr. Rajiv Shankar Dvivedi, Ms. S. Janani and Ms. Tasneem Ahmadi, learned counsel for the respondents.

Dr. Abhishek Manu Singhvi, learned senior counsel for the petitioner, was in the midst of his arguments in rejoinder, when the Court rose for the day.

For further arguments, the matters be listed tomorrow, 01st August, 2019, as part-heard.

W.P. (C)No. 911 of 2019, W.P. (C)No. 438 of 2019 and W.P. (C)No. 475 of 2019 be de-tagged and be listed after the pronouncement of judgment.

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